

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 38**

**CP (IB) No. 265/Chd/Pb/2021**

**Under Section 94, IBC 2016**

**In the matter of:-**

Bal Krishan, PG Swati Cast & Forge Pvt. Ltd

....Petitioner

**Present through Video Conferencing:**

Ms. Niharika Sohal, Advocate with Mr. Bishwaranjan Chatterjee, Resolution Professional in person for Applicant

Mr. Vinish Singla, Advocate for Creditor

Written submissions have been filed vide Diary No. 01378/7 dated 20.06.2022 and the same is taken on record.

Heard. Order Reserved.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

June 29, 2022  
PB